

(c) The Government has been reviewing all the implications of the ban on the approved Space Programmes during the Eighth Plan period and feels confident that with suitable adjustments, the impact of the embargo on our national space programme can be minimised. In view of the actions already taken by ISRO to guard against such contingencies, it is hoped that the ban for two years might not affect the launch vehicle or satellite programmes planned for next two years. In order to ensure that extension of embargo beyond two years will also not affect our programme, long term measures as appropriate with necessary outlays to ensure timely action for self-reliance are also underway.

Refusal of exports to ISRO by U.K.

2422. SHRI KRISHNA KUMAR BIRLA: Will the PRIME MINISTER be pleased to state:

(a) whether Government have received any communication from U.K. Government indicating that it would refuse exports to ISRO if the rocket deal with Russia violated the Missile Technology Control Regimes;

(b) if so, what are the details thereof; and

(c) what is Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY, DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI P. R. KUMARAMANGALAM):

(a) No, Sir.

(b) and (c) Do not arise.

12.00 Noon

PAPERS LAID ON THE TABLE

THE DEPUTY CHAIRMAN: Papers to be laid. Mr. Thungon. (*Interruptions*).

No, no, I have got a watch. I know. I have been doing this. (*Interruptions*). Chandrikaji, I know you were a Minister in Maharashtra, but you have never been in this Chair. I wish next time you come here.

Yes, Hr. Thungon.

SHRI SUBRAMANIAN SWAMY: Are you nominating a successor?

THE DEPUTY CHAIRMAN: She can come as a Vice-Chairman, why not?

... (व्यवधान) एक मिनट जरा वेपर ले करने का दाय भूल जाते हैं, पहले वेपर ले हो जाते हैं, फिर सब होता है।

- (1) Memorandum of Understanding (1992-93) between the Department of Levy Industry and National Industrial Development Corporation.

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY DEPARTMENT OF HEAVY INDUSTRY AND DEPARTMENT OF PUBLIC ENTERPRISES (SHRI P. K. THUNGON): Madam, I lay on the Table a copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Industry—Department of Heavy Industry) and the National Industrial Development Corporation for the year 1992-93. [Placed in Library. See No. LT-2365/92]

- (2) Report and Accounts (1990-91) of the Council of Scientific and Industrial Research, New Delhi and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY, DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI P. R. KUMARAMANGALAM): I lay on the Table a copy each (in English and Hindi) of the following papers:—

- (i) Annual Report of the Council of Scientific and Industrial Research, New Delhi, for the year 1990-91.